

Ravinder Dudeja
D.H.J.S
Director (Academics)/
Chairperson (officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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DJA/Trg./Conf./CWC/1426/Prog-1/2021/4986

23rd December 2020

To

1. Sh. Girish Kathpalia, District & Sessions Judge, Central District, THC
2. Sh. Yashwant Kumar, Principal District & Sessions Judge, Shahdara, KKD

Sub.: One day Workshop/ Refresher Programme for Chairperson & Members of CWC and Principal Magistrates & Members of JJB and Special SJPU on 30th January 2021.

Respected Sir,

The Delhi Judicial Academy is conducting a **One day Workshop/ Refresher Programme for Chairperson & Members of CWC and Principal Magistrates & Members of JJB and Special SJPU on 30th January 2021** as per the Judicial Education & Training Programmes Calendar 2021.

The following Principal Magistrates of Juvenile Justice Boards are nominated for the aforesaid programme :

Sl. No.	Name	Place of Posting	District
1	Bhavna Kalia	Principal Magistrate, JJB-I	Central
2	Swati Katiyar	Principal Magistrate, JJB-V	Shahdara
3	Subhash Kumar Mishra	Principal Magistrate, JJB-VI	Shahdara

The nominated Judicial Officers may kindly be asked to attend the aforesaid programme and they be also advised not to list any judicial work on 30th January 2021 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours Sincerely,

(Ravinder Dudeja)

DJA/Trg./Conf./CWC/1426/Prog-1/2021/

23rd December 2020

Copy to:

1. Ld. Judicial Officers concerned (Ms. Bhavna Kalia, Ms. Swati Katiyar and Sh. Subhash Kumar Mishra) for information *through email*.
2. The Nodal Officer, District Courts Website Committee with request to publish the names of the nominated Judicial Officers on the website of Delhi District Courts for the information of the lawyers and the litigants. *through email*

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 228 /JOTP/Gaz./2020

Dated, Delhi the _____

Copy forwarded along with its enclosures for information and necessary action to

1. Ms. Bhavna Kalia, Ld. Principal Magistrate, JJB-1, through What's app. (M.No. 9650696137)
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

Digitally signed by ANKUR JAIN
Additional Sessions Judge, Office of the Chief Justice
Judicial Branch, Central (THC)
for Principal District & Sessions Judge (HQs)

04 JAN 2021